

Affidavit to be furnished by the candidate along with Nominating Paper
Before the Returning Officer

For election to..... (name of the House)

From..... Constituency (Name of the Constituency)

I, Mudrina Prasad Roy son/daughter/wife of Late Churaman Roy
Age 52 years, resident of vill - Chakrahon, P.O - Shauhanria, P.S - Lgaupur, Saran
(mention full postal address), a candidate at the above

election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by RSD (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ALCPR2447J	2013-2014	942854=00
2.	Spouse-	ALKPD1449F	- Nil	- Nil
3.	Dependent 1	- Nil	- Nil	- Nil
4.	Dependent 2	- Nil	- Nil	- Nil
5.	Dependent 3	- Nil	- Nil	- Nil

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	171 E IPC
(b)	Name of the court, Case No. and Date of order taking cognizance :	CJM, 21-01-11/17-2-11 P.S. Taraiya Case No-108/10
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	Nil

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Nil
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	Nil

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debtentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	45000	15000	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	86000 Nil	Nil Nil	Nil Nil	Nil Nil	Nil Nil
(iii)	Details of investment in Bonds, Debtentures/shares and units in companies/Mutual Funds and others and the amount.	Shares 600 units Union Bank Rs 90,000/-	Shares 600 units Union Bank Rs 90,000/-	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Ma Rajeshwari construction 15% shares 9619124/- LIC 9,00,000/-	LIC 6,00,000/-	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio BR-04M 0546	2012 Nil 773000/-	Nil	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold-Sg 13000/-	Gold 150g 450,000/- SI - 600gr 20,000/-	Nil	Nil	Nil

(i)	Any other assets such as value of Claims/Interest	* 22 bore Rifle 15000/-	NIL	NIL	NIL	NIL
(ii)	Gross Total value	11541124	1175000	NIL	NIL	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Chakahan and Nuhli	Chakahan	NA	NA	NA
	Survey number(s)	1960, 44	1776, 2263, 1770, 1771			
	Area (Total measurement in acres)	2 Acres	0.28 Acres	NA	NA	NA
	Whether inherited property (Yes or NO)	YES	NO	NA	NA	NA
	Date of purchase in case of self acquired property	17.12.87 16.12.84 22.4.02 24.5.06 12.04.99	26.12.95 4.12.95 02.04.08	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	30.05.89 238500/-	41500/-	NA	NA	NA
	Any investment on the land by way of development, construction etc.	NA	NA	NA	NA	NA
	Approximate Current market value	10,00,000.	150000	NA	NA	NA
(ii)	Non-Agricultural Land					
	Location(s)	NA	NA	NA	NA	NA
	Survey number(s)	NA	NA	NA	NA	NA
	Area (Total measurement in sq. ft.)	NA	NA	NA	NA	NA
	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA
	Any investment on the land by way of development, construction etc.	NA	NA	NA	NA	NA
	Approximate Current market value	NA	NA	NA	NA	NA
(iii)	Commercial Buildings (including apartments)					
	Location(s)	NA	NA	NA	NA	NA
	Survey number(s)	NA	NA	NA	NA	NA
	Built up Area (Total measurement in sq. ft.)	NA	NA	NA	NA	NA

	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA
	Any Investment on the property by way of development, construction etc.	NA	NA	NA	NA	NA
	Approximate Current market value	NA	NA	NA	NA	NA
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Chapra Holding No. 578, 571 Circle - 16	Chapra Holding No. 619, 578	NA	NA	NA
	Area (Total measurement in sq. ft.)	1598	3774	NA	NA	NA
	Built up Area (Total measurement in sq. ft.)	1400 sft	900 sft	NA	NA	NA
	Whether inherited property (Yes or NO)	No	No	NA	NA	NA
	Date of purchase in case of self acquired property	30.5.03 31.5.03	30.5.03 31.5.03 13.2.09	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	255000	1106000	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	1500000	200000	NA	NA	NA
	Approximate Current market value	3500000	5200000	NA	NA	NA
(v)	Others (such as interest in property)	NA	NA	NA	NA	NA
	Total of Current Market value of (i) to (v) above	4500000	5350000	NA	NA	NA

Give herein below the details of liabilities/ dues to public financial institutions and government :-
 Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Nil	Nil	Nil	Nil	Nil
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Nil	Nil	Nil	Nil	Nil

	Any other liability	Nil	Nil	Nil	Nil	Nil
	Grand total of liabilities	Nil	Nil	Nil	Nil	Nil
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal /Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil	Nil	Nil
	Grand total of all Govt. dues	Nil	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

a. Self *M.L.A*
b. Spouse *House wife*

(8) My educational qualification is as under:

B.E. Engineering, J.M.I.T Darbhanga, L.N Mithila University

(Give details of highest School/ University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Mudrika Prasad Roy</i>
2.	Full postal address	<i>vill- Chakahan, Po-shamkauria P.S. Esuapn</i> <i>Dist- Saran Bihar</i>
3.	Number and Name of the constituency and state	<i>116 - Taraiya Bihar</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Rastriya Janta Dal</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>- Nil</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		01 (One)				
5. PAN of	Year for which last Income Tax Return filed	Total Income in rupees				
(a) Candidate	2013 - 2014	94285420				
(b) Spouse:						
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	11541124	1175000	Nil	Nil	Nil
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1755000	1306000	Nil	Nil	Nil
(ii)	Approximate Current Market Price of Asset (Total Value)	4500000	5350000	Nil	Nil	Nil
7.	Liabilities					
(i)	Government dues (Total)	Nil	Nil	Nil	Nil	Nil
(ii)	Loans from Bank, Financial Institutions and others (Total)	Nil	Nil	Nil	Nil	Nil
8.	Highest educational qualification: B.Sc. Engineering J.MIT Darbhanga. L.N. Mithila University Darbhanga Bihar. (Give details of School / University education with full form of the certificate/ diploma/ degree below.) (Name of the School /College/ University and the year in which the course was completed.)					



VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Chapra this the 12th day of September 2016.

I identify the signature of the deponent Mundrika Prasad Ray who has signed to my presence.

Mundrika Prasad Ray,
DEPONENT

Tajinder Kumar Singh
12/9/16
Enrol. No. 882/05

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and neatly.

